

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.105**

IB- 1712/(ND)/2019

**IN THE MATTER OF:**

**Power 2SME Power Ltd**

**Vs.**

**Kagaz print-N-pack India (P) Ltd**

**...OPERATIONAL CREDITOR**

**... CORPORATE DEBTOR**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 19.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :


For the Respondent :

**ORDER**

Counsel for the Operational Creditor is present. Counsel for the Corporate Debtor is not present. Let this matter be posted after a month for arguments.

List on 08.9.2021.

  
**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

  
**(P.S.N PRASAD)**  
**MEMBER (JUDICIAL)**

Surjit